

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10041 of 2019 – DB

(Arising out of OIA-CCESA-SRT-APPEALS-PS-353-2018-19 dated 31/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Polycab Wires Pvt Ltd

.....Appellant

Plot No. 74/8-11, 38/1-6, 41/4-9, 42/1-2, 43/1-3, 44/1-3, 45/1-2,
Daman Industrial Estate, Village-kadaiya,
Daman, Daman(UT)

VERSUS

Commissioner of C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building,
Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat- 396191

APPEARANCE:

Shri Jigar Shah & Shri Amber Kumrawat, Advocate for the Appellant
Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.10.2024
DATE OF DECISION: 24.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12767 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**